

CP NO. 26(ND)/2016
RT No.14/2016

Rajesh Gupta

...Petitioner

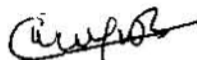
Versus.

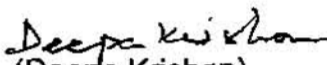
M/s Garg International Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Rajansh Thukral, Advocate for petitioner.
None for respondents.

Learned counsel for petitioner Mr. Rajansh Thukral seeks time to argue the matter as he is to go through the records. List the matter to 16.12.2016 for arguments.


(Justice R.P. Nagrah)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

November 29, 2016
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